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CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR.

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O.A.No. 113/98

Date of Order : 6.5.1998

Lalit Prasad (Branch Post Master) P/o Karanpur, Distt. Shri Ganganagar, s/o Sh. Kishan Chand, by caste Arora, r/o 40-F, Tehsil Karanpur, Distt. Shri Ganganagar.

...Applicant

VERSUS

1. Union of India through Secretary, Department of Posts Dak Bhawan, New Delhi
2. The Supdt. of Post offices, Department of Posts, Sri-Ganganagar.

... Respondents.

Mr. S.N. Trivedi, Counsel for the Applicant.

CORAM :

Hon'ble Mr. A.K. Misra, Judicial Member  
Hon'ble Mr. Gopal Singh, Administrative Member.

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O R D E R  
( Per Hon'ble Mr. A.K. Misra, Judl. Member)

Heard the learned counsel for the applicant.

2. The learned counsel for the applicant submits that the department has taken steps to fill up the post of Extra Departmental Branch Post Master (EDBPM, for short), at village Chak 40-F, Branch Post Office, Tehsil Karanpur, District Sri Ganganagar, by issuing a notification to this effect. He has further argued that the post has wrongly been identified as ST reserved post and in the alternative SC/OBC. The learned counsel for the applicant has also submitted that he is working as substitute EDBPM on the post and, therefore, the present selection process would affect his rights adversely.
3. We have heard the arguments of the learned counsel and perused the record. In our opinion, the applicant should make a representation to the Department within fifteen days from the date of order, regarding the post having been wrongly identified as ST post. Thereafter, the Department should dispose of the representation of the applicant within a

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period of one month from the date of receipt of the same by a speaking order. Till then, the process of selection shall not take effect. After deciding the representation of the applicant, the Department may proceed to fill up the post of EDBPM at Chak 40-F, accordingly as per Rules. The O.A. is disposed of accordingly.

4. Let a copy of this order alongwith the OA be sent to the department for doing the needful.

Gopal Singh  
( GOPAL SINGH )  
Administrative Member

A.K. Misra  
( A.K. MISRA )  
Judicial Member.

MEHTA

S/bf  
P/bt  
D/P  
S/P  
M/S

Part II and III destroyed  
in my presence on 17.3.2005  
under the supervision of  
section officer ( ) as per  
order dated 31.12.2003

6-1  
Section officer (Record)

Copy of order  
alongwith OA  
outward sent  
to P/L & P/L  
by Regd AD  
Vizianagaram  
06/15-5-98  
nl  
14/5/98

P.D attached  
in third  
setu